

PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SOFTBPO GLOBAL SERVICES LIMITED

Regd. Office: A-9, 2nd Floor, Raj Industrial Complex, Military Road, Marol, Andheri (East), Mumbai - 400 059

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited ("Manager to the Offer"), on behalf of Finflow Investments Private Limited ("Acquirer"/ "FIPL") to the equity shareholders of SoftBPO Global Services Limited ("SGSL"/ "Target Company") pursuant to Regulation 10 read with Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto. This Public Announcement is issued pursuant to changes/amendments as advised by SEBI vide their letter no. CFD/DCR/TO/AK/1 15448/2008 dated 29/01/2008 and should be read in conjunction with the original Public Announcement and the Letter of Offer sent to the equity shareholders of SGSL.

Equity Shareholders are requested to note the following changes in the original Public Announcement of the Open Offer made on 24/11/2007.

1. The revised activity schedule of the offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	24/11/2007	Saturday	24/11/2007	Saturday
Last date for a competitive bid	15/12/2007	Saturday	15/12/2007	Saturday
Specified Date	24/12/2007	Monday	24/12/2007	Monday
Date by which the Letter of Offer will be dispatched to shareholders	08/01/2008	Tuesday	08/02/2008	Friday
Offer Opens on	18/01/2008	Friday	13/02/2008	Wednesday
Last date for revising the offer price/ number of shares	28/01/2008	Monday	21/02/2008	Thursday
Last date for withdrawal of acceptance	01/02/2008	Friday	27/02/2008	Wednesday
Offer Closes on	06/02/2008	Wednesday	03/03/2008	Monday
Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/issued.	21/02/2008	Thursday	18/03/2008	Tuesday

2. The Offer

Under this section, the reference to "representing 20% of its paid up equity share capital from the remaining shareholders of SGSL" has been changed to "representing 20% of its voting share capital from the remaining shareholders of SGSL"

3. Point no 'IV(4)' of the original public announcement has been modified as "The equity shares of SGSL are listed on Bombay Stock Exchange Ltd. (BSE). SGSL has not been admitted for electronic connectivity in NSDL. In view of the aforesaid, the trading of the shares of SGSL is in Z category at BSE. The company is taking steps to comply with the requirement of NSDL".

4. Rationale for the Acquisition and Offer

Under point 'V' of the original public announcement, the following has been included "The Memorandum & Articles of Association of SGSL do not include the activities proposed. The acquirer will undertake requisite steps to amend the Memorandum & Articles of Association of SGSL to include the proposed activities on completion of the Offer formalities. The Promoters/Directors of FIPL already have necessary expertise in the related fields through their exposure in other ventures wherein they hold control/directorship."

5. Delisting option to SGSL

Under this section, the reference to "the provisions of Regulation 21(3) of the SEBI (SAST) Regulations 1997" has been changed to "the provisions of Regulation 21(2) of the SEBI (SAST) Regulations 1997."

This announcement is being made with a view to apprise the shareholders of SGSL of the aforesaid changes. A copy of this Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be made available on SEBI's website from the offer opening date i.e; 13/02/2008 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirer:

KEYNOTE
CORPORATE SERVICES LTD

KEYNOTE CORPORATE SERVICES LTD.

4th Floor, Balmer Lawrie Building, 5, J.N.Heredia Marg,
Ballard Estate, Mumbai - 400001.

Tel: +91-22-30266000-5; Fax: +91-22-22694323, E-mail: mbd@keynoteindia.net

SEBI Regn: INM000003606, AMBI Regn No.: AMBI/040

Contact Person: Girija Choudhari

Place: Mumbai

Date: 08/02/2008